

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 540/2002  
MA 461/2002

New Delhi this the 26th day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Hon'ble Shri Govindan S. Tampi, Member (A)

1. Narender Singh  
JE (Civil)  
O/O GE (U) Water Supply  
Delhi Cantt.  
Delhi
2. Jai Singh Yadav  
JE (QS&C)  
O/O CWE, Air Force Palam  
Delhi Cantt., Delhi
3. Narinder Kumar  
JE (Civil)  
O/O GE (Central)  
Delhi Cantt.  
Delhi
4. Hari Om  
JE (QS&C)  
O/O Chief Engineer (Air Force)  
WAC, Palam Delhi Cantt
5. Ashok Kumar Garg  
JE (Civil)  
O/O GE (South) Delhi Cantt  
Delhi
6. B.S. Kanwal  
JE (E/M)  
O/O GE (U) P&M  
Delhi Cantt.  
Delhi
7. Vinod Kumar Khera  
JE (Civil)  
GE E/M Hospital, Delhi Cantt.  
Delhi

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8. Om Prakash  
JE (Civil)  
O/O CWE, Air Force, Palam  
Delhi
9. Jag Mohan Batra  
JE (Civil)  
O/O GE (East)  
Delhi Cantt.  
Delhi
10. Manohar Lal  
JE (QS&C)  
O/O GE (East)  
Delhi Cantt.  
Delhi

(By Advocate Shri V.S.R.Krishna )

Applicants

VERSUS  
Union of India through

1. The Secretary  
Ministry of Defence  
South Block  
New Delhi
2. The Engineer-in-Chief  
Engineer-In-Chief's br  
Kashmir House  
AHQ,DHQ  
Post Office,  
New Delhi 110 001
3. A.K. Gangopadhyay  
Principal Admin Officer SO I  
Engrs (Pers) EIR  
O/O Engineer-In-Chief's br  
Kashmir House  
AHQ,DHQ Post office  
New Delhi
4. Shri Hari Shanker Gupta  
Placed at Sl. No. 267 in seniority list  
Working as JE (Civil)  
( through E-IN-C's Br )  
Kashmir House  
AHQ,DHQ Post office  
New Delhi

5. Arunesh Kumar Shukla  
Placed at Sl. No. 274 in seniority list  
Working as JE (Civil)  
( through E-IN-C's Br )  
Kahmir House  
AHQ,DHQ Post office  
New Delhi
6. Mohd. Saleem Ansari  
Placed at Sl. No. 282 in seniority list  
Working as JE (Civil)  
( through E-IN-C's Br )  
Kahmir House  
AHQ,DHQ Post office  
New Delhi
7. Desiti Nagbhushan  
Placed at Sl. No. 290 in seniority list  
Working as JE (Civil)  
( through E-IN-C's Br )  
Kahmir House  
AHQ,DHQ Post office  
New Delhi
8. Har Govind Wadhwa  
Placed at Sl. No. 492 in seniority list  
Working as JE (Civil)  
( through E-IN-C's Br )  
Kahmir House  
AHQ,DHQ Post office  
New Delhi
9. Ajit Kumar Arora  
Placed at Sl. No. 226 in seniority list  
Working as JE (E/M)  
( through E-IN-C's Br )  
Kahmir House  
AHQ,DHQ Post office  
New Delhi

10. P.P.V.S.S.Ramarao,  
Placed at Sl.No.56 in  
seniority list working  
as JE (QS&C)  
( Through E-in-C's Br )  
Kashmir House, AHQ, Post Office,  
New Delhi.

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri V.S.R.Krishna, learned counsel for the  
applicants seeks permission to withdraw the OA in order  
to bring out the facts and issues more lucidly.

2. Noting that this is a fresh case. Permission  
to withdraw the OA and MA is granted. In the  
circumstances of the case, liberty is granted to the  
applicants to proceed in the matter in accordance with  
law.

3. Learned counsel requests that extra copies of  
the original application which has now been withdrawn  
may be returned to him after keeping one or more set by  
the Registry as per the Rules.

4. In view of what has been stated above,  
Registry may return extra copies of the OA to the  
learned counsel

(Govindan S.Tampi )  
Member (A)

sk

*Lakshmi*  
(Smt.Lakshmi Swaminathan)  
Vice Chairman (J)